

Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu/Srinagar.

Notification,

Jammu, the 10th November, 2022

S.O. 588 .—In exercise of the powers conferred by section 67 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor hereby directs that following amendments shall be made in Annexure II to the Delegation of Financial Powers issued vide Notification S.O 58 dated 31.12.2019 read with S.O 146 dated 26.04.2021 and S.O 390 dated 17.11.2021; namely:-

- (i) In Annexure-II, Major Heading 'Class-I Officer', Subheading, 'Other Officers', after entry 127, the following entry shall be added; namely:

"128. Additional Inspector General of Registration."

- (ii) In Annexure-II, Major Heading 'Class-II Officer', after entry 155, the following entry shall be added; namely:

"156. District Registrar."

By order of the Lieutenant Governor.

Sd/-
(Nitu Gupta), JKAS,
Secretary,
Finance Department.

No. FD-Code/36/2021-03

Dated : 10 .11.2022

Copy to the:

1. Advocate General J&K High Court Srinagar/Jammu.
2. Principal Accountant General J&K Srinagar/Jammu.
3. All Financial Commissioners (Additional Chief Secretaries).
4. Director General of Police, J&K.
5. Principal Secretary to Hon'ble Lieutenant Governor.
6. All Principal Secretaries to Government.
7. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
8. Principal Resident Commissioner, 5-Pritivraj Road, New Delhi
9. Chief Electoral Officer, J&K.
10. All Commissioner/Secretaries to Government.

11. Divisional Commissioner, Kashmir/ Jammu.
12. Chairperson, J&K Special Tribunal.
13. Principal Secretary to Chief Justice J&K High Court Srinagar /Jammu.
14. Registrar General, J&K High Court Srinagar/ Jammu
15. Director, Anti Corruption Bureau, J&K.
16. Director General, Audit and Inspections.
17. Director General, Budget Division, J&K.
18. Director General, Accounts and Treasuries.
19. Director General, Local Fund Audit & Pensions, J&K.
20. Director General, J&K Funds Organization.
21. Director, Information J&K.
22. All Head of Departments / Managing Directors/ Chief Executives of State PSUs / Autonomous Bodies/Societies.
23. Secretary, J&K Public Service Commission.
24. All District Development Commissioners.
25. Secretary, J&K Legislative Assembly.
26. Director, Accounts & Treasuries Kashmir/Jammu.
27. Director / Principal, Northern Zonal Accountancy Training Institute Jammu.
28. All Directors of Finance/Financial Advisors & CAOs.
29. Principal, Accountancy Training Institute, Srinagar.
30. Joint Director, J&K Funds organization Srinagar/Jammu
31. General Manager, Government Press, Srinagar/Jammu for publication in Government Gazette.
32. All Treasury Officers.
33. Private Secretaries to Hon'ble Advisor (B).
34. Private Secretary to Chief Secretary.
35. PA to Secretary, Finance Department.
36. I/C website, FD (www.jakfinance.nic.in)
37. I/C website, GAD (www.jkgad.nic.in).
38. Government Order File(W2scs)

(Mohd. Shafait Rehman)
Deputy Director (Codes),
Finance Department.